

the requirement is not large and an assessment can be made without sending a Central Team, an Inter-Ministerial Group considers the matter. On the basis of the report of Central Team or the Inter-Ministerial Group and recommendations of the High Level Committee on Relief, ceilings of expenditure are sanctioned for the States.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Does not arise.

Surrender of posts in the Ministry of Food and Civil Supplies

850. SHRI ASHOK NATH VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of posts surrendered under 5 per cent cut and other economy measures during the years 1985-86 and 1986-87 in the Ministry of Food and Civil Supplies and its attached offices, separately-category-wise, Gazetted and non-gazetted;

(b) the number of posts lying vacant for the last one year in each cadre, cadre-wise;

(c) whether it is also a fact that surrendered posts mostly belong to technical non-ministerial cadre, if so, the number of such posts cadre-wise, surrendered, gazetted and non-gazetted;

(d) whether it is also a fact that in spite of reduction in strength, staff in the administration has remained the same if not, the number of posts effected, cadre-wise, gazetted and non-gazetted in the administration; and

(a) the amount saved by reducing the strength during the years 1985-86 and 1986-87 and the amount likely to be saved during 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) to (e) The information is being collected.

Krishi Vigyan Kendras

851. SHRI J. P. GOYAL: Will Minister of AGRICULTURE be pleased to state:

(a) what are the details of the Krishi Vigyan Kendras in various States;

(b) what Central assistance was provided to the Krishi Vigyan Kendras during each of the last three years; and

(c) what had been the main achievements of these Krishi Vigyan Kendras during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The details of the Krishi Vigyan Kendras (KVKs) in various States are as follows:

Sl. No.	Name of the State/ Union Territory	No. of KVKs
1.	Andhra Pradesh	6
2.	Arunachal Pradesh	1
3.	Assam	2
4.	Bihar	8
5.	Goa	1
6.	Gujarat	5
7.	Haryana	3
8.	Himachal Pradesh	2
9.	Jammu & Kashmir	1
10.	Karnataka	5
11.	Kerala	4
12.	Madhya Pradesh	5
13.	Maharashtra	6
14.	Manipur	1
15.	Meghalaya	1
16.	Mizoram	1
17.	Nagaland	1